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Open Court.

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD.

original Application No. 312/97

this the 22nd day of April 2003.

HON'BLE MR. S.K. AGRAWAL, MEMBER(A)
HON'BLE MRS. MEERA CHHIBBER, MEMBER(J)

I.P. Jauhari, S/o late Sri K.L. Jauhari, aged about 50 years
R/o 1/66 Suresh Sharma Nagar, Pilibhit Bye pass Bareilly.

Applicant.

By Advocate : Sri R.C. Pathak

Versus.

1. Union of India through the Secretary Ministry of Telecommunication, Sanchar Bhawan, New Delhi.
2. The Chief General Manager, (West), Office of the Chief General Manager, Western U.P. Telecom Circle.
3. The Chief General Manager, (Eastern), Office of the Chief General Manager, Eastern U.P. Telecom Circle. Lucknow.
4. Telecom District Manager, Office of the Telecom District, Bareilly.
5. Sri Krishn Vinod through TDM, presently is working in the Military Exchange Bareilly under control of SDO (phones), Bareilly Cantt.

Respondents.

By Advocate : Sri Amit Sthalekar. (absent)

O R D E R (ORAL)

MRS. MEERA CHHIBBER, MEMBER(J)

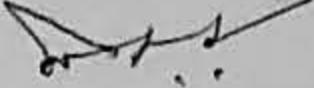
It is submitted by the applicant's counsel that this case pertains to BSNL, as such the same would not be maintainable before this Tribunal as no notification under Section 14(2) of A.T. Act, 1985 has been issued so far to bring BSNL within the jurisdiction of this Tribunal.

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2. In view of the statement made by the applicant's counsel, the O.A. stands dismissed as not mainainable. However, ~~the~~ liberty is given to the applicant to seek redressal of his grievance in an appropriate forum.

no costs.


MEMBER (J)


MEMBER (A)

GIRISH/-